

	(Amount in Rs. Crore)					
Bank Groups	2005-06		2006-07		2007-08	
	Gross NPA	Net NPA	Gross NPA	Net NPA	Gross NPA	Net NPA
Public sector banks	42,117	14,566	38,602	15,145	39,749	18,009
	(3.6)	(1.3)	(2.7)	(1.1)	(2.34)	(1.08)
Old private sector banks	3,759	1,375	2,969	891	2,557	740
	(4.4)	(1.7)	(3.1)	(1.0)	(2.26)	(0.67)
New private sector banks	4,052	1,796	6,287	3,137	10,419	4,892
	(1.7)	(0.8)	(1.9)	(1.0)	(2.90)	(1.38)

(Figures in bracket indicate the ratio of NPAs to gross / net advances)

Directors on boards of scheduled commercial banks

1641. SHRI T.K. RANGARAJAN: Will the PRIME MINISTER be pleased to state the maximum number of Directors on the Boards of Scheduled Commercial Banks, nominated by Government or the Reserve Barak of India (RBI)?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL): The Government/Reserve Bank of India (RBI) may nominate the maximum number of directors on the Board of Directors on the following banks:-

Category of Banks	Act/Section under which appointed	Number of maximum directors
Nationalised Banks	Section 9(3) of Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970/1980.	11
State Bank of India (SBI)	Section 19 of the State Bank of India Act, 1955.	10
Regional Rural Banks (RRBs)	Section 9(1) of the RRB Act, 1976.	03

In terms of Section 9A of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970/1980, RBI may nominate additional directors on the Boards of Nationalised Banks. Similarly, in terms of Section 36 AB (1) of the Banking Regulation Act, 1949, RBI may nominate additional directors on the Boards of Scheduled Commercial Banks excluding RRBs/SBI.

Heavy industries in North-East region

1642.SHRI KHEKIHO ZHIMOMI : Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state the details and location of Public Sector Undertakings (PSUs) under Union Government, State Governments and Joint Sector in each of the States in the North-East Region?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI RAGHUNATH JHA): Department of Public Enterprises maintains information in

respect of Central Public Sector Enterprises (CPSEs) only. The State wise information in respect of CPSEs, as per their registered and corporate office is given at Appendix-III of volume-I of Public Enterprises Survey, 2006-07, which was laid in the Parliament on 28.2.2008 and is a public document. However, a list of CPSEs including, joint venture subsidiaries of CPSEs located in the States of the North-East Region is given in the Statement (See below). Five of these companies namely (i) Donyi Polo Ashok Hotel Ltd.; (ii) Assam Ashok Hotel Corpn. Ltd.; (iii) Brahmaputra Crakers & Polymer Ltd.; (iv) Numaligarh Refinery Ltd.; and (v) Nagaland Pulp.& Paper Company Ltd. are the joint sector companies where Central Government / CPSEs are having substantial share i.e. 51% or more and the State Governments / State Level Public Enterprises are having minority shares i.e. 49% or less in equity. In addition, there are number of CPSEs which are having their presence in the North Eastern States in terms of Gross Block (Rs.47998.29 crore) and Employment (62102 employees). The details are given in Statement 13 of volume-I of Public Enterprises Survey 2006-07.

Statement

The Details of Company Name with their State of Registered Office & Corporate Office

S.No.	Company Name	State Name	Corporate Office
1	Donyi Polo Ashok Hotel Ltd.	Arunachal Pradesh	Itanagar
2	Assam Ashok Hotel Corpn. Ltd.	Assam	Guwahati
3	Bongaigaon Refinery & Petrochemicals Ltd.	Assam	Guwahati
4	Brahmaputra Crakers & Polymer Ltd. (Under Construction)	Assam	Guwahati
5	Brahmaputra Valley Fertilizer Corpn. Ltd.	Assam	Guwahati
6	North Eastern Regional Agri. Marketing Corp. Ltd.	Assam	Guwahati
7	Numaligarh Refinery Ltd.	Assam	Guwahati
8	Oil India Ltd.	Assam	Noida
9	North Eastern Handicrafts & Handloom Dev. Corpn. Ltd.	Meghalaya	Shillong
10	North Eastern Electric Power Corporation Ltd.	Meghalaya	Shillong
11	Nagaland Pulp & Paper Company Ltd.	Nagaland	Tuli, Mokokchung

Works for HCL

1643.SHRI NANDI YELLAIAH: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether his Ministry had received a request from the State Government of Andhra Pradesh to persuade the Ministry of Communications to release some orders for cable manufacturing to Hindustan Cables Ltd. (HCL), to release funds towards payment of salaries, statutory dues etc. to employees of HCL, and to expedite implementation of new project proposed for HCL under